

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.219/Chd/Hry/2017**

In the matter of:

Havi Homes Infrastructure Pvt.Ltd. & Anr. ....Petitioners.

Versus.

Registrar of Companies .....Respondent.  
NCT of Delhi & Haryana.

Present: Mr.Munish Kumar, Practising Company Secretary for  
the petitioners.  
None for respondent.

Due to paucity of time, the matter cannot be taken up  
today. List the matter on 16.01.2018.

Sd/-  
(Justice R.P.Nagrath)  
Member (Judicial)

December 12, 2017.  
Ashwani